

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 2812/2016

This the 22nd day of August, 2016

Hon'ble Mr. P.K. Basu, Member (A)

Shri K.C. Rana
Retired Director (Dev.)
Aged about 81 years,
S/o Late Shri B.R. Rana,
R/o D-73, Naraina Vihar, New Delhi Applicant

(By Advocate: Mr. V.S.R. Krishna with Mr. Subodh Kaushik)

VERSUS

Union of India through:-

1. The Secretary,
Government of India,
Ministry of Shipping,
Transport Bhawan, New Delhi Respondent.

ORDER (ORAL)

Learned counsel for the applicant states that this matter is squarely covered by judgment of this Tribunal in OA No. 1127/2012, Calcutta Bench dated 30.08.2013.

We therefore, dispose of the OA, without going into the merits of the case, and direct the respondent to consider the representation dated 17.08.2015 of the applicant, keeping in view

the judgment passed by this Tribunal in OA No. 1127/2012 and to pass a reasoned and speaking order within 90 days from receipt of a certified copy of this order. No costs.

**(P.K. Basu)
Member (A)**

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